

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 5252
TO BE ANSWERED ON 27/03/2018

KRISHI VIGYAN KENDRAS

5252. SHRI MD. BADARUDDOZA KHAN:
SHRI RAJESHBHAI CHUDASAMA:
SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the number of Krishi Vigyan Kendras (KVKs) functioning in the country at present, State/UT-wise including Gujarat, West Bengal and Jharkhand;
- (b) whether the Government proposes to open more such Kendras in each rural district of the country, if so, the details thereof along with the time by which these KVKs are likely to be set up; and
- (c) whether the Government also proposes to increase the financial assistance being provided to these kendras, if so, the details thereof?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री
(**SHRI PARSHOTTAM RUPALA**)

- (a) The State-wise number of Krishi Vigyan Kendras (KVKs) functioning in the country including Gujarat, West Bengal and Jharkhand is given at **Annexure-I**.
- (b) Yes, Madam. So far, the Indian Council of Agricultural Research (ICAR) has established 690 KVKs in the country. Besides, the Government has approved for setting-up of 56 new KVKs in the rural districts of country during 2017-18 to 2019-20. The details of the districts where New KVKs are to be set-up during 2017-18 to 2019-20 are given in **Annexure-II**.
- (c) Yes, Madam. The ICAR has increased the financial assistance of KVK scheme from Rs. 830.90 crore in 2016-17 to Rs. 875.13 crore in 2017-18.

**State-wise details of number of Krishi Vigyan Kendras including Gujarat,
West Bengal and Jharkhand**

S.No.	State/Union Territory	No. of KVK
1.	Andaman & Nicobar Island	03
2.	Andhra Pradesh	24
3.	Arunachal Pradesh	15
4.	Assam	26
5.	Bihar	39
6.	Chhattisgarh	25
7.	Delhi	01
8.	Goa	02
9.	Gujarat	30
10.	Haryana	18
11.	Himachal Pradesh	13
12.	Jammu & Kashmir	21
13.	Jharkhand	24
14.	Karnataka	33
15.	Kerala	14
16.	Lakshadweep	01
17.	Madhya Pradesh	51
18.	Maharashtra	47
19.	Manipur	09
20.	Meghalaya	07
21.	Mizoram	08
22.	Nagaland	11
23.	Orissa	33
24.	Pondicherry	03
25.	Punjab	22
26.	Rajasthan	43
27.	Sikkim	04
28.	Tamil Nadu	30
29.	Telangana	16
30.	Tripura	07
31.	Uttar Pradesh	74
32.	Uttarakhand	13
33.	West Bengal	23
Total		690

Annexure-II
[Part (b) of Lok Sabha USQ No. 5252 for 27/03/2018]

**State-wise names of 56 districts where KVKs still left out to be set-up
during 2017-18 to 2019-20**

S.No.	State/Union Territory	Name of District
1.	Arunachal Pradesh	1. Kurung Kumey
		2. Dibang Valley
2.	Bihar	3. Madhubani
		4. Pashchim Champaran
		5. Purba Champaran
		6. Samastipur
		7. Gaya
3.	Chhattisgarh	8. Sukma
		9. Balod
		10. Kondagaon
4.	Dadar Nagar Haveli	11. Silvassa
5.	Daman & Diu	12. Daman
		13. Diu
6.	Haryana	14. Palwal
		15. Mewat
		16. Panchkula
7.	Jammu & Kashmir	17. Baramulla (additional KVK)
		18. Kishtwar
		19. Ramban
		20. Udhampur
8.	Madhya Pradesh	21. Sagar
		22. Chhindwara
		23. Dhar
9.	Maharashtra	24. Sangli
		25. Nagpur
		26. Thane
10.	Pondicherry	27. Mahe
11.	Rajasthan	28. Sriganganagar
		29. Jalore
		30. Pali
		31. Sikar
		32. Bhilwara
12.	Tamil Nadu	33. Villupuram
		34. Thiruppur
13.	Tripura	35. Sepahijala

14.	Uttar Pradesh	36. Allahabad
		37. Kheri
		38. Hardoi
		39. Azamgarh
		40. Jaunpur
		41. Sultanpur
		42. Bahraich
		43. Moradabad
		44. Gonda
		45. Ghazipur
		46. Rae Bareilly
		47. Muzaffarnagar
		48. Shravasti
		49. Amroha
		50. Hapur
15.	Uttarakhand	51. Pithoragarh
		52. Chamoli
16.	West Bengal	53. Pruba Medinipur(Additional KVK)
		54. Bankura
		55. Birbhum
		56. Bardhaman
Total		56
